

**PROCEEDINGS OF HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

SUB: State Level Programme on Juvenile Justice Issues - Nomination of six Prl. Magistrates of Juvenile Justice Boards under Juvenile Justice Act in the State of Andhra Pradesh to participate in the State Level Programme on Juvenile Justice Issues to be held on 03.02.2018 at Committee Hall, Ravinderanath Tagore Hall, Nagarjuna University, Vijayawada - ORDERS - ISSUED.

REF: Letter ROC.No.1450/SO/2018, dated 31.01.2018 from the Registrar (Administration), High Court of Judicature at Hyderabad.

ORDER ROC.No.769/2018-B.SPL. DATED: 31.01.2018

The High Court is pleased to pass the following orders:

The following six Principal Magistrates of Juvenile Justice Boards under Juvenile Justice Act in the State of Andhra Pradesh, mentioned in Column No.2, are hereby nominated to participate in the State Level Programme on Juvenile Justice Issues with the stakeholders of State of Andhra Pradesh on 03.02.2018 at Committee Hall, Ravinderanath Tagore Hall, Nagarjuna University, Vijayawada and they are directed to handover charge of their post(s) to the officers mentioned in Column No.3 and proceed to attend the said programme.

SL. NO.	NAME OF THE NOMINATED OFFICER WITH DESIGNATION	INCHARGE ARRANGEMENTS MADE DURING THE ABSENCE OF OFFICER NOMINATED FOR THE PROGRAMME
(1)	(2)	(3)
1.	Smt.K.Prathusha Kumari, IV Addl. Junior Civil Judge (Juvenile Court), Guntur.	Prl. Junior Civil Judge, Guntur.
2.	Smt. G.Rajeswari, II Addl. Chief Metropolitan Magistrate (Juvenile Court), Vijaywada, Krishna District.	I Addl. Chief Metropolitan Magistrate, Vijayawada.
3.	Ms. V.Leela Syam Sundari, II Addl. Junior Civil Judge (Juvenile Court), Nellore.	IV Addl. Junior Civil Judge, Nellore.
4.	Smt. V.Lakshmi Rajyam, Addl. Junior Civil Judge (Juvenile Court), Vizianagaram.	Prl. Junior Civil Judge, Vizianagaram.
5.	Ms. D.Sreedevi, III Addl. Junior Civil Judge (Juvenile Court), Rajamahendravaram, East Godavari District.	II Addl. Junior Civil Judge, Rajamahendravaram, East Godavari District.

6.	Smt. K.Asharani, I Addl. Junior Civil Judge (Juvenile Court), Kurnool.	Prl. Junior Civil Judge, Kurnool.
----	--	-----------------------------------

The Officers mentioned in Column No.3, will be in-charge of the post/posts mentioned in Column No.2, of the relevant row during the period of absence of the above said officers who are nominated to participate in the said programme on 03.02.2018 at Vijayawada.

On return from the programme, the officers mentioned in Column No.2 will rejoin duty in their respective posts.

In case the officers mentioned in column number 3 are either on leave or for any other reason are absent from duty, the respective Prl. District and Sessions Judges/Unit Heads have to make alternative incharge arrangements in respect of the officers mentioned in column number 2.

NOTE: The Training Proceedings is placed in the High Court's Web Site <http://hc.tap.nic.in>. The downloaded copy from the web site is valid for relieving and reporting for the said programme at Vijayawada.


REGISTRAR (VIGILANCE)

To

1. The officers.
 2. The incharge officers.
 3. The Director, Andhra Pradesh Judicial Academy, Secunderabad.
 4. The Registrar, Information Technology-cum-Central Project Coordinator, High Court of Judicature at Hyderabad (with a request to instruct the concerned to upload the proceedings in the High Court's Website).
 5. The Prl. District and Sessions Judges:
Guntur, Krishna, Nellore, Vizianagaram, East Godavari at Rajamahendravaram and Kurnool.
 6. The District Treasury Officers:
Guntur, Krishna, Nellore, Vizianagaram, East Godavari at Kakinada and Kurnool.
- +Spare.